GOVERNMENT OF INDIA MINISTRY OF POWER

RAJYA SABHA UNSTARRED QUESTION NO.2952 TO BE ANSWERED ON 12.12.2016

INDO-BANGLADESH AGREEMENT ON COAL FIRED PROJECT

2952. SHRI MAJEED MEMON:

Will the Minister of **POWER** be pleased to state:

- (a) whether any agreement for joint coal fired power plant has been signed between India and Bangladesh that would mark the transition from electricity export to generation level;
- (b) whether Government would provide financial assistance in setting up this joint venture in Bangladesh and if so, upto what extent; and
- (c) by when the project is likely to start generating power?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

- (a): Yes, Sir. NTPC Ltd. has signed a Joint Venture agreement with Bangladesh Power Development Board (BPDB), on 29.01.2012, for promoting a joint venture company Bangladesh-India Friendship Power Company (Pvt.) Limited (BIFPCL) in Bangladesh, with 50:50 equity participation, to develop coal based power projects in Bangladesh. Bharat Heavy Electricals Limited (BHEL) and BIFPCL have signed the contract agreement for *Engineering, Procurement, Construction* (EPC turnkey) package for a 2x660 MW Rampal (Khulna) Project on 12.07.2016.
- **(b)**: No, Sir.
- (c): The Project likely to start generating power in 41 months from the date of financial clearance.
